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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/08/2017 AT 11.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/542/(IB)/2017
NAME OF THE PETITIONER(S) : JAGADEESH PRATHAP
NAME OF THE RESPONDENT(S) : KUTTY FLUSH DOORS AND FURNITURE CO. P.LTD
UNDER SECTION : Sec 9

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

V. Pruthi Kiran
(V. PRASHANTH KIRAN)

for Respondent
Kutty Flush Doors

V. Pruthi Kiran

J J RISHIKESH
PJ SRI GANESH
9841188677

for Petitioner/
operational creditor

J J Rishikesh

ORDER

Counsel representing both the parties are present. At request of both counsel, time is extended for hearing submissions. Put up on 17.08.2017 at 10.30 A.M.

sd/-
(K. Anantha Padmanabha Swamy)
Member (Judicial)